

Central Administrative Tribunal
Principal Bench, New Delhi

MA No.113/2019 in OA No.3095/2018
MA No.3464/2018, MA No.3723/2018

New Delhi, this the 07th day of October, 2019

**Hon'ble Mr. S.N.Terdal, Member (Judicial)
Hon'ble Mr. Pradeep Kumar, Member (Administrative)**

1. Ashish Anan, Group -B, Age 32 Yrs,
Sub Divisional Police Officer, Matter Type -Transfer
Dy. S P (Crime) under Suspension
S/o Shri Rameshwar Dayal Meena,
R/o E-Type Quarter, Near Collectorate,
Dholar, Moti Daman-396220,
UT of Daman and Diu -Applicant

(Present: None)

Versus

1. Union of India
Through Joint Secretary (Union Territory)
Ministry of Home Affairs Jai Singh Marg,
Hanuman Road Area, Connaught Place,
New Delhi, Delhi-110001.
2. Smt. Meghna Yadav
Superintend of Police
Nani Daman-396210.

(By Advocate: Mr. Rajinder Nischal)

ORDER (ORAL)

By Hon'ble Mr. S.N. Terdal, Member(J):-

None appeared on behalf of the applicant. Hence, the OA is dismissed in default for non-prosecution.

(Pradeep Kumar)
Member(A)

**(S.N. Terdal)
Member (J)**